

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 3239

TO BE ANSWERED ON FRIDAY, THE 17<sup>TH</sup> DECEMBER, 2021

**Tele-Law on Wheels**

3239 SHRI BHARTRUHARI MAHTAB:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has recently launched 'Tele-Law on Wheels' campaign to empower people through pre-litigation advice for rightfully claiming their entitlements and for timely redressal of their difficulties;
- (b) if so, the details thereof;
- (c) the number of States/UTs likely to be covered under the said campaign along with number of likely beneficiaries thereunder; and
- (d) whether the Government also proposes to launch the Citizens' Tele-Law Mobile App and if so, the details thereof along with number of Lawyers empanelled to offer legal advice and consultation for the purpose?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

- (a) to (c) Yes, Sir. Government launched the 'Tele-Law on Wheels' campaign from 8th to 14th November, 2021 during which Special Tele-Law branded Mobile vans

travelled 30-40 kilometres every day providing information on Tele-Law through distribution of leaflets, broadcast of Tele-Law radio jingle and videos for encouraging those in need to seek legal advice and consultation through tele and video conferencing facilities by visiting their nearest Common Service Centers(CSCs) offering Tele-Law services. The Tele-Law on Wheels campaign was rolled out in 16 States and UTs. In remaining States/UTs 4,250 awareness and community mobilization sessions were conducted. During one week, the campaign reached out to 52,000 participants and benefitted 17,000 beneficiaries with pre-litigation advice and consultation. The Tele-Law on Wheels is one of the various initiatives undertaken to promote and encourage accessibility to pre-litigation advice under the Tele-Law: Reaching the Unreached programme and has presently, benefitted 12.5 lakh beneficiaries with pre-litigation advice covering 669 districts in 36 States/UTs in the country.

(d) The Government has launched the Citizens' Tele-Law Mobile App on 13.11.2021. The Mobile Application enables the beneficiary to access pre-litigation advice and consultation directly from the Panel Lawyer, free of cost. The Application is available in six languages which are: English, Hindi, Punjabi, Tamil, Telugu and Marathi. The Application is available in Android version and

can be downloaded from Google Play Store. So far,124 Panel Lawyers are empanelled under Tele-Law.

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